

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3974
ANSWERED ON:30.04.2012
FINANCIAL ASSISTANCE TO PREVENT DRUG ABUSE
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government extends financial assistance to rural and urban local bodies to prevent alcoholism and drug abuse in their areas;
- (b) if so, the details thereof; and
- (c) the other steps taken/being taken to prevent such alcohol and drug abuse in the country?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

(a) & (b) Under the Ministry's Scheme of "Assistance for Prevention of Alcoholism and Substance (Drug) Abuse and Social Defence Services", Panchayati Raj Institutions and Urban Local Bodies are eligible for financial assistance for running and maintenance of Integrated Rehabilitation Centre for Addicts (IRCA's), provided they send an appropriate proposal in this regard.

(c) Non Governmental Organizations (NGOs) are also given financial assistance under the above Scheme. 296 NGOs were assisted for running 348 IRCA's during 2011-12.

Besides, the Ministry has engaged Nehru Yuva Kendra Sangathan (NYKS), an autonomous organization under the Ministry of Youth Affairs & Sports and National Bal Bhavan, an autonomous organization under the Ministry of Human Resources Development in prevention of alcoholism and drug abuse. NYKS through its network of volunteers will create awareness about ill effects of alcoholism and drug abuse among the youths in 3750 villages of Punjab and Manipur through door to door campaign, wall writings, candle march, poster campaigns, street plays etc. National Bal Bhavan will create awareness about ill effects of drug abuse among the children of the age group of 12 to 16 years through a series of activities like poster making, creative writing, lecture, rally, nukkad natak etc at local, zonal and national level.